

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO.609 AND 621 OF 2016

ORIENTAL STRUCTURAL ENGINEERS (P) LTD. ... APPELLANT

VS.

STATE OF U.P. & ORS. ... RESPONDENTS

OFFICE REPORT FOR PRE FINAL HEARING

It is submitted that there are three respondents. Service of Notice of Lodgment of Petition of Appeal is complete as all the three respondents are represented through Mr. Ravi Prakash Mehrotra, Advocate in both the matters.

It is further submitted that Counsel for both the parties have not filed Statement of Case despite this Registry's notice. Time to file Statement of Case has already expired as per amended rules.

Appeals are ready for hearing.

The Office Report is listed before Ld. Registrar for pre final hearing.

Dated this 20th day of March, 2017.

ASSISTANT REGISTRAR

Copy to :

1. Mr. Pawanshree Agrawal, Advocate,
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2. Mr. R.P.Mehrotra, Advocate,
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ASSISTANT REGISTRAR